

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 110

CP (IB) No. 200/Chd/Hry/2022

IN THE MATTER OF:

Satya Protech Pvt. Ltd.

...Petitioner

Vs.

ROC, NCT of Delhi & Haryana

...Respondent

Under Section: 59, IBC 2016

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble
Member(T) on the medical grounds, the present matter is renotified to 29.08.2024.

Sd/-

Court Officer

Preeti
18.07.2024